

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** (a) No, Sir. However preliminary material with regard to cotton crop 1977-78 at Central State Farm, Jawalgera has since been collected but the complete enquiry is likely to take some more time.

(b) Does not arise

**Pay Scales of College Librarians and D.P.Es in Punjab**

4026. **SHRI BHAGAT RAM:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether college librarians and D.P.Es on the recommendation of the U.G.C. and the Ministry of Education Government of India, had been enjoying the parity of pay scales with the College lecturers since 1959;

(b) whether Government recommended similar pay scales to College Librarians and D.P.Es on the line of teachers as has previously been recommended by the U.G.C. from time to time;

(c) on what basis the parity was established and disturbed afterwards;

(d) whether Government followed the principle of uniform pay scales to College Librarians and D.P.Es as has been done in the case of College lecturers on the basic norms of "equal pay for equal work"; and

(e) whether Government have recommended the revised pay scales for College Librarians and Lecturers of Punjab equal to the college lecturers and Librarians of Delhi?

**THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):** (a) to (e). In the past revisions, Librarians and physical education personnel were included in the scheme apparently to upgrade their scales of pay which were very low. During the 1966-71 revision, teachers,

librarians and physical education personnel were all placed in scales of pay which by and large, corresponded to those obtaining in most of the organised services under Government.

The revised salary scales approved by Government from January 1, 1973 for university and college teachers are a definite improvement on their existing scales. While considering the revised scales for librarians and physical education personnel, the Sen Committee appointed by the University Grants Commission had taken note of the parity which existed earlier, but felt that the nature of work and duties, workload, responsibilities and, above all, the minimum educational qualifications of a lecturer are materially different from those of a director of physical education. The Committee also observed that in the past, due attention was not given to the fact that if qualifications and job requirement are approximately the same, the scales of pay should also be the same. The revised scales for librarians and physical education personnel approved by the Government on the recommendations of the UGC are therefore on the basis of the standard replacement scales recommended by the Third Pay Commission for corresponding categories of Central Government employees, and are not based on parity with the scales of pay of teachers. These revised scales are with reference to the scales of pay existing on December 31, 1972 and no distinction has been made, as between Universities and Colleges located in different States and Union Territories.

**Indo-Iraq discussions for Irrigation Project in Iraq**

4027. **SHRI D. AMAT:**  
**SHRI SUBHASH CHANDRA BOSE ALLURI:**

Will the Minister of AGRICULTURE & IRRIGATION be pleased to state:

(a) whether it is a fact that Indo-Iraq discussions were held recently

for setting up a Water Research Centre and Consultancy Service for major irrigation projects in Iraq; and

(b) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Indo-Iraq Joint Commission last met in November 1977. Recently, when the Minister of Agriculture & Irrigation visited Iraq in July 1978, various matters regarding Indo-Iraqi co-operation in the agriculture and irrigation sector were discussed with Iraqi authorities.

(b) Water and Power Development Consultancy Service(I) Ltd., a Government of India Undertakings under the administrative control of the Department of Irrigation, has undertaken consultancy contracts for the following projects:—

(i) Consultancy contract for the Water Research Centre at Baghdad signed in November 1975.

(ii) Consultancy contract for the Amarah Irrigation and Drainage Project signed in October 1977.

For construction of buildings for Water Research Centre at Baghdad, a competitive bid has been submitted by Engineering projects India Limited, a Government of India Undertaking under the administrative control of the Department of Industrial Development. Final decision in this regard has yet to be taken by the Iraqi authorities.

#### **Dates of priority in Allotment of Government accommodation**

4028. CHAUDHURY RAM GOPAL SINGH: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether there is wide difference in the priority dates covered in (i) the general and other pools; (ii) among different types in the same pool; and

(b) if so, the reasons therefor and the action proposed to be taken by Government to rectify it?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). This Ministry has no information about the priority dates covered in the pools maintained by other Ministeries. In the general pool, there is difference in the priority dates covered in different types of quarters. This difference in priority dates is due to the ratio between demand and availability in each type of quarter. Government has undertaken a crash programme to construct a large number of houses, on completion of which the position will improve.

#### **Lower rate of interest on loans to Adivasis**

4029. SHRI LAXMI NARAIN NAYAK:

DR. LAXMINARAYAN PANDEYA:

SHRI NIRMAL CHANDRA JAIN:

SHRI AGHAN SINGH THAKUR:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are considering measures for lowering the rates of interest on the loans being disbursed through cooperative organisations for the upliftment of Adivasis and their protection from exploitation; and

(b) whether it will be better to disburse all kinds of Government grants through cooperative organisations to strengthen these organisations and whether Government will lay down policy in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) With effect